

Central Administrative Tribunal, Principal Bench

Original Application No. 1075 of 1999

New Delhi, this the 1st day of October, 1999

Hon'ble Mr. S. R. Adige, Vice Chairman
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Mahavir Singh, Train Conductor, under
Divisional Railway Manager, Northern
Railway, State Entry Road, New Delhi -Applicant

(By Advocate - Shri B.S. Mainee)

Versus

Union of India: Through

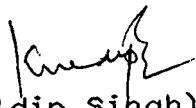
1. The General Manager, Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway State Entry Road, New
Delhi.
3. The Sr. Divisional Commercial
Superintendent, Northern Railway,
D.R.M. Office, New Delhi.
4. The Chief Ticket Inspector (Lines),
Northern Railway, Railway Station, New
Delhi. - Respondents

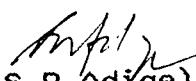
(By Advocate - Shri R.P. Aggarwal)

O R D E R (Oral)

By Mr. S. R. Adige Vice Chairman -

Shri Mainee states that pursuant to the
appellate order dated 20.8.1999, a copy of which is
placed on record, the OA does not survive and hence it
is dismissed having become infructuous. No costs.


(Kuldip Singh)
Member (J)


(S.R. Adige)
Vice Chairman (A)

rkv.